

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6711
ANSWERED ON:08.05.2003
ACHIEVEMENT IN SOCIAL SECTOR IN JHARKHAND
RAVINDRA KUMAR PANDEY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of achievements made in the Social Justice Sector in Jharkhand and other States during the last two year;
- (b) the scheme-wise allocation of funds made separately to various States including Jharkhand for these Welfare schemes during the last two years;
- (c) the details of utilization of these funds state-wise;
- (d) whether the Government have received any complaints against any NGO for misutilising the funds during the said period till date;
- (e) if so, the details thereof; and
- (f) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) & (c): State wise details of funds released utilised during the last two years is given in the enclosed statement.
- (b) No State wise funds are allocated.
- (d) No, Sir.
- (e) Doesn't arise.
- (f) Does not arise.

Reply to part (a) & (c) of the Lok Sabha Unstarred Question No.6711 for answer on 8.5.2003

ACHIEVEMENT IN SOCIAL JUSTICE SECTOR IN JHARKHAND AND OTHER STATES DURING THE LAST TWO YEARS

Special Central Assistance to Special Component Plan

(Rs. in lakh)

2001-02 2002-03

Sl.No States/UT Released UC received for Released

1 Andhra Pradesh	3551.51	2007.20	7216.48
2 Assam	127.14	1453.00	512.76
3 Bihar+	0.00	0.00	0.00
4 Chattisgarh	414.68	465.1	430.25
5 Gujarat	1227.91	435.6	559.73
6 Goa#	0.00	0.13	0.00
7 Haryana	443.53	833.8	1098.19
8 Himachal Pradesh	368.66	221.15	447.99
9 Jammu & Kashmir	201.84	200.6	122.88
10 Jarkhand	578.84	0.00	0
11 Karnataka	2985.43	2396.03	2386.12
12 Kerala\$	533.44	0.00	0

13	Madhya Pradesh\$	1148.23	1737.76	2598.12
14	Maharashtra++	3314.14	854.57	1077.1
15	Manipur\$	2.73	8.94	0
16	Orissa	2480.19	223.25	1792.01
17	Punjab	0.00	161.14	0.00
18	Rajasthan	3005.41	2556.29	3422.9
19	Sikkim	16.68	1.68	42.21
20	Tamil Nadu	5020.32	3385.53	4500.71
21	Tripura	83.45	32.45	176.91
22	Uttar Pradesh	11816.86	10181.17	10173.64
23	Uttaranchal	433.21	192.19	174.57
24	West Bengal	7421.59	2333.36	6640.5
25	Chandigarh	25.00	12.50	25.00
26	Delhi	0.00	93.21	0.00
27	Pondicherry	50.00	0.00	5.81

Scheduled Castes Development Corporation+

S.NO. STATE/U.T. 2001-2002 2002-03

	Releases	Releases
1	Andhra Pradesh	NIL 498.50
2	Chattisgarh	NIL 503.70
3	Chandigarh	NIL NIL
4	Gujarat	48.79 NIL
5	Himachal Pradesh	NIL 25.60
6	Karnataka	391.00 160.50
7	Kerala	NIL 437.70
8	Maharashtra	1191.47 NIL
9	Rajasthan	118.74 NIL
10	Sikkim	NIL 100.50
11	Tamil Nadu	NIL 400.00
12	Tripura	NIL NIL
13	Uttar Pradesh	350.00 314.60
14	Uttaranchal	NIL 61.40
15	West Bengal	NIL NIL

+ Funds are released after States report utilization of funds released in previous years
National Scheme of Liberation & Rehabilitation of scavengers

(Rs. in lakh)

	2001-02	2002-03
Sl.No	States/UT	Released UC received for Released

1	Andhra Pradesh	224.70	NA	2966.80
2	Himachal Pradesh	0.00	NA	239.96
3	Jharkhand	0.00	NA	
4	Karnataka	695.17	65.35	888.37
5	Madhya Pradesh	0.00	473.47	
6	Maharashtra	0.00	128.48	
7	Orissa	0.00	84.6	
8	Punjab	0.00	8.68	
9	Rajasthan	0.00	59.85	

Post Matric Scholarship to the students belonging to Scheduled Castes

	2001-02	2002-03
Sl.No	States/UT	Released UC received for Released

1	Andhra Pradesh	6426.72	0.00	5804.52
2	Assam	272.31	218.32	221.32
3	Bihar	0.00	0.00	0.00
4	Chhatisgarh	229.97	185.90	106.83
5	Goa	0.00	0.00	2.70

6	Gujarat	60.14	0.00	0.00
7	Haryana	275.61	0.00	180.92
8	Himachal Pradesh	21.84	0.00	0.00
9	Jammu & Kashmir	85.36	0.00	19.99
10	Jharkhand	0.00	0.00	266.64
11	Karnataka	732.13	1806.13	984.47
12	Kerala	938.16	0.00	674.44
13	Madhya Pradesh	490.53	630.67	371.81
14	Maharashtra	658.33	0.00	1696.66
15	Manipur	48.15	64.16	71.28
16	Meghalaya	5.47	5.46	6.90
17	Orissa	0.00	0.00	0.00
18	Punjab	239.90	0.00	60.00
19	Rajasthan	470.13	0.00	400.67
20	Tamil Nadu	1168.95	1566.02	1658.56
21	Tripura	138.71	0.00	85.06
22	Uttar Pradesh	2304.94	2027.81	1994.42
23	Uttranchal	411.74	0.00	0.00
24	West Bengal	911.06	0.00	677.37
25	Daman & Diu	2.50	0.00	0.08
26	Pondicherry	35.00	0.00	20.03

Note: Central assistance in a particular year is released based on the expenditure and coverage anticipated by the concerned States/UT for that year. Any unspent balance of funds or arrear due are adjusted while releasing central assistance for the year.

To avoid abnormally high anticipated expenditure, an analysis of trend of expenditure from previous years is also made while considering release of central assistance.

Pre-Matric Scholarship to the children of those engaged in unclean occupations

2001-02 2002-03

Sl.No States/UT Released UC received Released

1	Andhra Pradesh	57.94	66.88	252.60
2	Assam	8.11		
3	Bihar	15.47	26.75	20.00
4	Chattisgarh	2.24	Nil	21.80
5	Goa	0.72	0.36	0.02
6	Gujarat	510.07	411.84	0.00
7	Haryana	38.20	74.13	0.00
8	Himachal Pradesh	Nil	4.07	9.74
9	Jammu & Kashmir		5.09	
10	Jharkhand	30.20	Nil	1.15
11	Karnataka	3.36	2.95	11.45
12	Kerala	Nil	1.58	0.00
13	Madhya Pradesh	70.15	120.79	62.62
14	Maharashtra	154.41	235.23	0.00
15	Orissa	4.00	7.34	2.07
16	Punjab	Nil	25.31	0.00
17	Rajasthan	59.69	77.45	38.83
18	Sikkim	Nil	Nil	0.00
19	Tamil nadu	49.72	106.11	61.50
20	Tripura	3.08	2.44	2.30
21	West Bengal	2.87	2.89	5.60
22	Pondichery	Nil	13.27	1.80
23	Uttranchal	2.21	Nil	7.78

Note: Central assistance in a particular year is released based on the expenditure and coverage anticipated by the concerned States/UT for that year. Any unspent balance of funds or arrear due are adjusted while releasing central assistance for the year.

To avoid abnormally high anticipated expenditure, an analysis of trend of expenditure from previous years is also made while considering release of central assistance.

Construction of Hostels for Scheduled Caste boys

(Rs. in lakh)

2001-02 2002-03

Sl.No States/UT Released UC received for Released

1	Andhra Pradesh	NIL	NIL	462.83
2	Assam	NIL	NIL	9.00
3	Chattisgarh	0	421.00	
4	Gujarat	0	77.00	
5	Haryana	2.00	NR	4.50
6	Himachal Pradesh	60.13	NR	0.00
7	Jammu & Kashmir	0.00	24.97	
8	Jharkhand	245.80	NR	0.00
9	Karnataka	563.19	NR	274.31
10	Kerala	4.00	NR	0.00
11	Madhya Pradesh	284.37	NR	344.67
12	Maharashtra	0	65.75	
13	Orissa	21.12	NR	0.00
14	Punjab	11.57	NR	0.00
15	Tamil Nadu	182.59	NR	89.41
16	Tripura	18.58	NR	0.00
17	Uttar Pradesh	155.64	NR	71.08
18	West Bengal	0.00	4.48	

UTs

1	Chandigarh	50.18	NR	50.18
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Construction of Hostels for Scheduled Caste girls

(Rs. in lakh)

2001-02 2002-03

Sl.No States/UT Released UC received for Released

1	Andhra Pradesh	NIL	NIL	505.50
2	Assam	NIL	NIL	9.00
3	Chattisgarh	NIL	NIL	54.00
4	Gujarat	NIL	NIL	23.05
5	Jammu & Kashmir	NIL	NIL	38.64
6	Jharkhand	245.80	NR	0.00
7	Karnataka	207.42	NR	651.84
8	Kerala	45.5	NR	79.50
9	Madhya Pradesh	665.74	NR	NIL
10	Orissa	25	NR	NIL
11	Tamil Nadu	43.5	NR	61.50
12	Tripura	9.49	NR	NIL
13	Uttar Pradesh	196.04	NR	36.91
14	West Bengal	NIL	NIL	40.06
15	Changiarh	NIL	NIL	35.42

Book Banks for Scheduled Castes

(Rs. in lakh)

2001-02 2002-03

Sl.No States/UT Released UC received for Released

1	Andhra Pradesh	Nil	Nil	76.43
2	Assam	Nil	Nil	2.78
3	Bihar	Nil	Nil	10.00
4	Chattisgarh	Nil	Nil	5.31
5	Goa	Nil	1.34	0.00
6	Haryana	Nil	Nil	8.47
7	Jammu & Kashmir	Nil	Nil	5.99
8	Karnataka	33.27	NR	115.63
9	Kerala	40.00	NR	16.79
10	Madhya Pradesh	Nil	Nil	24.99
11	Maharashtra	85.79	NR	0.00
12	Punjab	Nil	NR	14.51
13	Rajasthan	9.40	NR	
14	Tamil Nadu	13.38	NR	61.86
15	Tripura	1.86	NR	1.18
16	Uttar Pradesh	103.16	NR	87.85
17	West Bengal		3.21	
18	Delhi	12.00	4.03	12.00

Upgradation of Merit
(Rs. in lakh)

	2001-02	2002-03		
Sl.No	States/UT	Released	UC received	for Released

1	Andhra Pradesh	37.80	NR	26.70
3	Assam	NIL	NIL	13.80
4	Chattisgarh	9.23	NR	21.52
5	Goa	1.43	NR	
6	Haryana	7.93	NR	7.65
9	Karnataka		28.20	
10	Kerala	4.5	NR	3.00
11	Madhya Pradesh	NIL	NIL	73.50
12	Orissa		36.60	
14	Rajasthan	8.24	NR	7.01
15	Sikkim	NIL	NIL	1.50
16	Tripura	1.20	NR	3.00
17	Uttar Pradesh	30.87	NR	36.25
19	West Bengal	NIL	NIL	45.90

NR = Not Received
Coaching and Allied Scheme for Scheduled Castes

	2000-01	2001-02		
Sl.No	States/UT	Released	UC received	for Released

1	Andhra Pradesh	NIL	NIL	111.80
2	Bihar		6.00	
3	Gujarat		5.45	
4	Haryana	2.19	2.19	24.68
5	Kerala	20.86	NR	22.01
6	Madhya Pradesh	NIL	NIL	19.99
7	Orissa	2.50	NR	
8	Punjab	NIL	NIL	7.76
9	Tamil Nadu	11.15	NR	
10	Uttar Pradesh	2.61	NR	
11	West Bengal	2.68	NR	
12	Delhi	1.90	2.45	10.00

NR = Not received
Protection of Civil Rights Act, 1955 and the Scheduled Castes & the Scheduled Tribe
(Prevention of Atrocities) Act, 1989

(Rs. in lakh)

	2000-01	2001-02
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Sl.No States/UT Released UC received for Released

1	Andhra Pradesh	165.01	NR	328.14
2	Bihar	0.00	NR	65.00
3	Chattisgarh			88.27
4	Gujarat	178.20	NR	226.62
5	Haryana	13.78	13.76	27.28
6	Himachal Pradesh	0.00	NIL	4.72
7	Jharkhand			105.97
8	Karnataka	174.59	409.33	567.05
9	Kerala	44.15	NR	73.15
10	Madhya Pradesh	812.86	NR	435.98
11	Maharashtra	6.48	NR	772.52
12	Orissa	0.97	1.62	0.81
13	Punjab	33.10	NR	
14	Rajasthan	317.38	NR	19.28
15	Sikkim	0.00	NR	1.90
16	Tamil Nadu	502.48	NR	336.66
17	Uttar Pradesh	700.00	785.07	886.64
18	Uttaranchal			22.42
19	Dadra & Nagar Haveli	25.00	26.25	26.32
20	Pondicherry	31.50	NR	29.23

Pre-Matric Scholarship for OBCs (Rs. in lakh)

2001-02 2002-03

Sl.No States/UT Released UC received for Released

1	Andhra Pradesh	0.00	0.00	645.25
2	Assam	0.00	0.00	26.85
3	Karnataka	278.15	278.15	
4	Madhya Pradesh	0.00	0.00	606.00
5	Tamil Nadu			240.00
6	Tripura	110.04	0.00	171.23
7	Uttar Pradesh	1222.21	0.00	
8	Uttaranchal	73.19	0.00	
9	West Bengal			184.75
10	Sikkim	5.00	0.00	
11	Jharkhand	31.45	0.00	
12	J & K	20.00	0.00	

Post Matric Scholarship for OBCs

(Rs. in lakh)

2000-2001 2001-2002

Sl.No States/UT Released UC received for Released

1	Andhra Pradesh	357.77	0.00	247.86
2	Assam	32.77	0.00	8.39
3	Bihar	500.00	0.00	
4	Himachal Pradesh	55.02	0.00	
5	J&K	42.00	0.00	14.32
6	Jharkhand	191.88	0.00	214.08
7	Karnataka	145.57	145.57	211.69
9	Maharashtra	452.84	0.00	0.00
10	Manipur	0.00	0.00	60.20
11	Rajasthan	0.00	0.00	198.95
12	Sikkim	0.22	0.00	5.29
13	Tamil Nadu	0.00	0.00	352.81
14	Tripura	63.31	0.00	254.03
15	Uttar Pradesh	329.00	0.00	1016.14
16	Uttaranchal	25.92	0.00	0.00
17	West Bengal	0.00	0.00	258.14

Hostels for OBC boys & girls

(Rs. in lakh)

2001-02 2002-03

Sl.No States/UT Released UC received Released
for

1	Andhra Pradesh	188.74	0.00	210.00
2	Bihar	149.58	0.00	

3	Jammu & Kashmir		108.27	
4	Jharkhand	147.28	0.00	
5	Karnataka	216.99	149.6	263.77
6	Madhya Pradesh		50.00	
7	Manipur	0.00	0.00	
8	Orissa		120.04	
9	Rajasthan	0.00	0.00	
10	Sikkim	20.00	0.00	20.00
11	Tamil Nadu	157.28	0.00	283.50
12	Tripura	0.00	0.00	
13	Uttar Pradesh	265.13	0.00	195.47
14	West Bengal		68.95	

Scheme of Employment of Handicapped

(Rs. in lakh)

S.NO. NAME OF STATE/UT 2001-02 2002-03
Releases Releases

1	Andhra Pradesh	0.00	0.00	
2	Gujarat	0.00	0.00	
3	Haryana	0.00	0.00	
4	Karnataka	14.44	25.94	
5	Kerala	64.46	0.00	
6	Madhya Pradesh	0.00	0.00	
7	Mizoram	15.21	0.00	
8	Orissa	0.00	0.00	
9	Punjab	6.27	0.00	
10	Rajasthan	10.41	26.10	
11	Tamil Nadu		77.60	
12	Uttar Pradesh	29.05	14.10	
13	Chandigarh	5.72	4.35	
14	Delhi	6.03	0.00	
15	Pondicherry	1.97	0.00	

National Programme for Rehabilitation of Persons with Disabilities

(Rs. in lakh)

Sl.No States/UT 2000-01 2001-02
Releases Releases

1	Andhra Pradesh	136.40	108.20	
2	Arunachal Pradesh	198.35	156.05	
3	Assam	260.30	203.90	
4	Bihar	322.25	251.75	
5	Chhatisgarh	207.00	156.05	
6	Goa	74.45	60.35	
7	Gujarat	198.35	156.05	
8	Haryana	136.40	108.20	
9	Himachal Pradesh	136.40	108.20	
10	Jammu & Kashmir	136.40	108.20	
11	Jharkhand	210.85	156.05	
12	Karnataka	198.35	156.05	
13	Kerala	136.40	108.20	
14	Madhya Pradesh	384.20	299.60	
15	Maharashtra	198.35	156.05	
16	Manipur	136.40	108.20	
17	Meghalaya	136.40	108.20	
18	Mizoram	74.45	60.35	
19	Nagaland	136.40	108.20	
20	Orissa	198.35	156.05	
21	Punjab	136.40	108.20	
22	Rajasthan	198.35	156.05	
23	Sikkim	74.45	60.35	
24	Tamil Nadu	198.35	156.05	
25	Tripura	74.45	60.35	
26	Uttar Pradesh	446.15	347.45	
27	Uttranchal	148.90	108.20	
28	West Bengal	136.40	108.20	

29	Andaman & Nicobar	74.45	60.35
30	Chandigarh	74.45	60.35
31	Dadra & Nagar Haveli	74.45	60.35
32	Daman & Diu	74.45	60.35
33	Delhi	74.45	60.35
34	Lakshdweep	74.45	60.35
35	Pondicherry	74.45	60.35

Note: The Scheme of NPRPD is a State Sector Scheme. During Tenth Plan Period, the scheme has been transferred to States